Migrants warn against closure of available ration

Kashmir Correspondent
JAMMU, Mar 5—Migrants risk losing the limited available quantum of food security rations if the camp authorities at the Banihal camp north of Jammu and the Kartioli camp in Jammu city, who run the distribution of food security rations, are not paid within the stipulated period.

The Centre (Government) had decided to open ration centres in Jammu and Srinagar for the distribution of food security rations to migrants. These ration centres, however, have been running on the meager salaries paid to the distribution authorities.

A migrant who has been living in Jammu for the past seven years and who is a part of the Kartioli camp, told KNO that the Kartioli camp authority informed her that the centre was not running due to lack of funds.

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KNO has received complaints from various migrant camps in Jammu and Srinagar, where migrants have been living for many years, stating that the ration centres are not functioning owing to lack of funds.

Two get 2 yrs RI for making obscene video

Kashmir Correspondent
JAMMU, Mar 5—Two migrants who made an obscene video on the camp premises by the camp authorities have been arrested and sent to the jail by the court.

The migrants, who were in the camp for the past two years, were caught making an obscene video in their camp.

The migrants were arrested by the local police and were sent to the jail for two years.

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Political leaders condole demise of Sangma

Kashmir Correspondent
JAMMU, Mar 5—Political leaders and officials of various political parties have expressed their condolences on the death of former Chief Minister of Meghalaya, Mukul Sangma, who passed away on March 4 due to an illness.

A special prayer meeting was held on March 5 at Jammu to pay tributes to Sangma.

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KETC constitutes executive body for eco-conservation

Kashmir Correspondent
JAMMU, Mar 5—The Jammu and Kashmir Environmental Trust Company (JKEIT) has constituted an executive committee for eco-conservation in the Union Territory.

The committee will look into various aspects of eco-conservation and will work towards the protection and preservation of the environment.

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One killed in road mishap

Kashmir Correspondent
JAMMU, Mar 5—A motorcyclist died on the spot when his motorcycle collided with a stationary car on the Jammu-Srinagar highway.

The accident occurred near the Doda-Ramban border.

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Gujjar still deprived of full benefits of ST status: Haqal

Jammu: March 5—The Gujjars, who are still deprived of full benefits of Scheduled Tribe (ST) status, are facing a lot of difficulties in their daily lives.

The Gujjars have been demanding ST status for many years, but the government has not taken any concrete steps to implement the demand.

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JMC seals building

Kashmir Correspondent
JAMMU, Mar 5—The Jammu Municipal Corporation (JMC) sealed a building in Jammu on March 5 after it failed to pay the municipal tax for the past two years.

The building, located in the heart of the city, was sealed by the JMC officials.

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In brief

- The Jammu and Kashmir Environmental Trust Company (JKEIT) has constituted an executive committee for eco-conservation in the Union Territory.
- One motorcyclist was killed and another was injured in a road mishap on the Jammu-Srinagar highway.
- The Gujjars, who are still deprived of full benefits of Scheduled Tribe (ST) status, are facing a lot of difficulties in their daily lives.
- The Jammu Municipal Corporation (JMC) sealed a building in Jammu on March 5 after it failed to pay the municipal tax for the past two years.

ECONOMIC TIMES JAMMU REGIONAL OFFICE

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राजधानी-आसपास

बॉबी खाने के हत्यारों की ओर नमन हवाकांड की सुई

सुरारी किले के परे मानन पर मिली दिशा

सरकार सत्ता दिल बनाते ही पियर्स नियुक्त

परिवहन विभाग के आरआई के घर डाका

मात्र 3 महीने में की अभी तक नए 50 हजार से छूटें लिये गए

शब्द पर हक की लेकर टकराए परिजन

अध्याय खान करेंगे पर 11 लाख का नातेस

मात्र 3 महीने में की अभी तक नए 50 हजार से छूटें लिये गए

सांज्ञा सुनवाई परिस्थिति (कार्यक्रम प्रणाली) की आवेदन, मदर कर्मी